

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1062(KB)2019
IA(I.B.C)/1148(KB)2024, IA(IBC)(PLAN)/4(KB)2024,
IA(I.B.C)/488(KB)2024, IA(I.B.C)/1105(KB)2023,
IA(I.B.C)/325(KB)2021, IA(I.B.C)/406(KB)2022,
IA(I.B.C)/572(KB)2022, IA(I.B.C)/365(KB)2022,
IA(I.B.C)/581(KB)2022, IA(I.B.C)/26(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	DIPAK BHADRA VS RCBS REALTY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Dipto Sen, Adv.]
Mr. Rajat Mukherjee, RP] RP-in-person

Mr. Jishnu Chowdhury, Adv.] For the Successful Resolution Applicant
Mr. Aritra Basu, Adv.]
Mr. Niladri Khanra, Adv.]

Mr. Swatarup Banerjee, Adv.] For the Applicant in IA(I.B.C)/488(KB)2024
Mr. Kuldip Mallik, Adv.]
Mr. Atul Sureka, Adv.]

Mr. Kuldip Mallik, Adv.] In IA(I.B.C)/572(KB)2022 &
Mr. Atul Sureka, Adv.] IA(I.B.C)/365(KB)2022

Mr. Kuldip Mallik, Adv.] For the Respondent No.3 and Respondent No. 4
Mr. Atul Sureka, Adv.] IA(IBC)(PLAN)/4(KB)2024

Ms. Manju Bhuteria, Adv.] For the Suspended Director
Ms. Tanvi Luhariwala, Adv.]
Mr. Anirudhya Dutta, Adv.]

Mr. Kunal Kanungo, Adv.] For the Respondent No.1

Ms.Tanushree Sogani, Adv.]
Mr. Sourojit Dasgupta, Adv.] For the Applicant in IA(I.B.C)/1105(KB)2023
Ms. Rupal Singh Adv.]
Ms. Niharika Singh, Adv.]
Mr. Ashok Kumar Singh, Adv.]
Mr. Rajat Mukherjee, RP] RP-in-person for RCBS Realty
Ms. Shreya Choudhary, Adv.] For the authorised representative of plot buyers
Mrs. Rachna Jhunhunwala, PCS]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(IBC)(PLAN)/4(KB)2024:**
 - a. Heard, **Reserved for orders.**
 - b. Written notes of argument be filed within a period of one week.
3. **IA(I.B.C)/488(KB)2024:**
 - a. Ld. Counsel Mr. Aritra Basu appearing for the Successful Resolution Applicant has filed the hard copy of the reply affidavit on behalf of Mr. Ratul Gupta in IA(I.B.C)/488(KB)2024.
 - b. Heard, **Reserved for orders.**
4. **IA(I.B.C)/1148(KB)2024:, IA(I.B.C)/1105(KB)2023:, IA(I.B.C)/325(KB)2021:, IA(I.B.C)/406(KB)2022:, IA(I.B.C)/572(KB)2022:, IA(I.B.C)/365(KB)2022:, IA(I.B.C)/581(KB)2022:, IA(I.B.C)/26(KB)2022:**
 - a. List the matter on **28.08.2024.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)